

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE

LOK SABHA
UNSTARRED QUESTION NO. 2790

TO BE ANSWERED ON FRIDAY 28th DECEMBER, 2018
PAUSHA 7, 1940 [SAKA]

Foreign Currency Smuggling Cases

2790. SHRI CHANDRA PRAKASH JOSHI:

Will the Minister of FINANCE be pleased to state:

- (a) the number of foreign currency smuggling cases which came to light during the last four years along with the action taken so far on the same;
- (b) whether the Government is aware of foreign currency smuggling in lieu of gold bars from foreign countries;
- (c) if so, the number of such cases reported during the last four years; and
- (d) the action taken so far on the same along with the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF FINANCE [REVENUE]
(SHRI SHIV PRATAP SHUKLA)**

(a) The number of foreign currency smuggling cases during the last four years are as under:-

Year	2014-15	2015-16	2016-17	2017-18
No. of Cases	345	366	373	419

(b) As per analysis of intelligence inputs foreign currency smuggling helps payment for contraband goods, including gold that are smuggled into India.

(c) & (d) Appropriate action under the Customs Act, 1962 read with FEMA has been taken in such cases.
